

**Central Administrative Tribunal
Principal Bench**

OA No.1866/2016

New Delhi, this the 26th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Sh. G. S. Negi
S/o Late Gian Singh Negi
Aged about 56 years,
Under Secretary
Now re-designated as Assistant Director,
All India Council for Technical Education
7th Floor, Chanderlok Building,
Janpath, New Delhi
R/o 104, Second Floor, Savita Vihar,
Delhi 110 092. Applicant.

(By Advocate : Shri Sanjiv Joshi)

Vs.

1. Union of India
Through its Secretary
Ministry of Human Resource Development
Shastri Bhawan,
New Delhi.
2. All India Council for Technical Education,
Through its Chairman
7th Floor, Chnderlok Building,
Janpath, New Delhi 110 01. Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

Learned counsel for the applicant submits that there are some deficiencies and mistakes in the OA, and he accordingly seeks to withdraw the same with liberty to file a fresh Application. Prayer is allowed.

2. The OA is dismissed as withdrawn with the above liberty.

**(K. N. Shrivastava)
Member (A)**

**(Permod Kohli)
Chairman**